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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA 1646/2001

New Delhi, this the 12th day of August, 2002

Hon'ble Dr. A.Vedavalli, Member (J)
Hon'ble Sh. Govindan S.Tampi, Member (A)

1. Sh. R.C.Gupta
S/o Late Sh. L.C.Gupta
A-125, Preet Vihar
Delhi - 110 092.
2. Sh. Narender Mohan
S/o Sh. Bhagwati Prashad
D-135, Prashant Vihar
Delhi - 110 085.
3. Sh. Sudesh Kumar Sehgal
S/o Late Sh. Lal Chand
B-165, Prashant Vihar
Delhi - 110 085.
4. Sh. Mulkh Raj Chugh
S/o Late Sh. M.D.Chugh
11/1, Satnam Park
Delhi - 110 051.
5. Sh. Dayanand Sharma
S/o Late Sh. Ram Diwaya
1378, Rani Bagh
Shakur Basti
Delhi.
6. Sh. Laxmi Narain Gupta
S/o Late Sh. Roop Chand
6-Ram Nagar, Krishan Kumar
Delhi - 110 051.

...Applicants

(None present)

V E R S U S

1. Govt. of NCT of Delhi
through Chief Secretary
5, Shamnath Marg, Delhi.
2. Principal Secretary (Finance)
Govt. of NCT of Delhi
5, Shamnath Marg, Delhi.
3. Principal Controller of Accounts
Gokhle Marg, Delhi.
4. Director (Education)
Govt. of NCT of Delhi
Old Secretariat
New Delhi - 110 054.

...Respondents

(By Advocate Sh. Ajesh Luthra)



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O R D E R (ORAL)

By Hon'ble Dr. A. Vedavalli, Member (J)

None for the applicants even on the second call.

2. It is seen that none has appeared on behalf of the applicants even on the earlier occasions, namely, 1-5-2002 and 11-7-2002.

3. In the circumstances, it appears that the applicants are not interested in pursuing this OA further. OA is, therefore, dismissed for default and non-prosecution.

/vksn

(GOVINDAN S. TAMPI)
MEMBER (A)

A. Vedavalli
(DR. A. VEDAVALLI)
MEMBER (J)